[18 August, 2003] RAJYA SABHA

(b) Details of the delegation of these powers appear at SI. No. 7 of Appendix 1 of the CPWD Works Manual, 2003.

(c) The competent authorities are as follows:—

| Write-off from returns/survey | Executive engineer— |
|---|---|
| reports of unserviceable T&P articles of which part value | Rs. 10,000/- |
| is recovered. | Superintending Engineer— Rs. 20,00/- Chief Engineer— Full powers |

Conservation of monuments by DDA

2852. SHRI VIJAY J. DARDA: Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:

- (a) whether it is a fact that DDA, which is already conserving eight monuments in Delhi with the help of INTACH, is also launching a scheme to conserve the 13th century monument—Sultangari Tomb;
- (b) if so, whether DDA possesses necessary expertise, skilled manpower, financial allocation, etc. for such assignment; and
- (c) whether this would not in any way compromise with their role of providing dwelling units in Delhi?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND POVERTY ALLEVIATION (SHRI PON RADHAKRISHNAN): (a) The Delhi Development Authority (DDA) has reported that with the help of INTACH it has prepared plans to conserve area around Sultangarhi Tomb.

- (b) Conservation activities are undertaken by DDA under the guidance of Delhi Urban Heritage Foundation which has experts on the subject. Budgetary provision has been made on heritage Projects/Awards.
- (c) DDA entrusted with integrated planned development of Delhi, which also includes conservation of heritage.